

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 108 OF 2015**

**Dated : 17<sup>th</sup> August, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**M/s Dada Ganpati Guar Products Pvt. Ltd. ...Appellant(s)  
Versus  
Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Pallavi Mohan  
Ms. A. Das

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Akshi for R.2

**ORDER**

Learned counsel for Respondent No.2 seeks further time to file reply. Sufficient time has already been granted.

List the matter on **21.09.2015**. In the meantime reply be filed after serving copy on the other side.

**(T. Munikrishnaiah)**  
**Technical Member**  
Ts/pr

**(Justice Ranjana P. Desai)**  
**Chairperson**